

FORM G
**INVITATION FOR EXPRESSION OF INTEREST FOR SOLAR VOLTAIC
POWER LLP OPERATING IN SOLAR EQUIPMENT RELATED SERVICES AT
JODHPUR**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy
Board of India (Insolvency Resolution Process for Corporate Persons)
Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Solar Voltaic Power LLP LLP No.: AAC-1312 PAN: ACNFS4006K
2.	Address of the registered office	Navya Tower, P. No. 178, District Shopping Centre, Kamla Nehru Nagar, Jodhpur - 342001 Rajasthan
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Information not Available
5.	Installed capacity of main products/ services	Information not Available
6.	Quantity and value of main products/ services sold in last financial year	Information not Available
7.	Number of employees/ workmen	Information not Available
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by emailing at <u>svpllp.cirp@gmail.com</u>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by emailing at <u>svpllp.cirp@gmail.com</u>
10.	Last date for receipt of expression of interest	23-02-2024
11.	Date of issue of provisional list of prospective resolution applicants	04-03-2024

12.	Last date for submission of objections to provisional list	09-03-2024
13.	Date of issue of final list of prospective resolution applicants	19-03-2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	24-03-2024
15.	Last date for submission of resolution plans	23-04-2024
16.	Process email id to submit Expression of Interest	<u>svllp.cirp@gmail.com</u>



Prashant Agrawal, Resolution Professional

Solar Voltaic Power LLP (Under CIRP)

IBBI Reg No.: IBBI/PA-001/IP-P00053/2017-18/10127

AFA No. AA1/10127/02/021124/106230 valid up to 02-11-2024

Regd. Address: Building No. F – 174, First Floor (F – 106),

Sumer Complex, Gautam Marg, B/h Bagadia Bhawan,

C – Scheme, Jaipur – 302001 Rajasthan

Date: 08-02-2024

Place: Jaipur

THE ECONOMIC TIMES

PUBLISHED ON 8TH FEBRUARY, 2024

FORM G	
INVITATION FOR EXPRESSION OF INTEREST FOR SOLAR VOLTAIC POWER LLP OPERATING IN SOLAR EQUIPMENT RELATED SERVICES AT JODHPUR	
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	Solar Voltac Power LLP LLP No.: AAC-1312 PAN: ACNFS4006K
2. Address of the registered office	Navya Tower, P.No. 178, District Shopping Centre, Kamla Nehru Nagar, Jodhpur 342001 Rajasthan
3. URL of website	Not Available
4. Details of place where majority of fixed assets are located	Information not Available
5. Installed capacity of main products/ services	Information not Available
6. Quantity and value of main products / services sold in last financial year	Information not Available
7. Number of employees / workmen	Information not Available
8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by emailing at svllp.cirp@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by emailing at svllp.cirp@gmail.com
10. Last date for receipt of expression of interest	23-02-2024
11. Date of issue of provisional list of prospective resolution applicants	04-03-2024
12. Last date for submission of objections to provisional list	09-03-2024
13. Date of issue of final list of prospective resolution applicants	19-03-2024
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	24-03-2024
15. Last date for submission of plans	23-04-2024
16. Process email id to submit Expression of Interest	svllp.cirp@gmail.com

Date: 08-02-2024
Place: Jaipur

Prashant Agrawal, Resolution Professional
Solar Voltac Power LLP (Under CIRP)
IBBI Reg No.: IBBI/IRA-001/IP-P00053/2017-18/10127
AFANo. AA1/10127/02/021124/106230 valid up to 02-11-2024
Regd. Address: Building No. F 174, First Floor (F 106),
Sumer Complex, Gautam Marg, B/h Bagadia Bhawan,
C Scheme, Jaipur 302001 Rajasthan



